

Central Administrative Tribunal
Principal Bench: New Delhi

OA 227/93

14

New Delhi this the 28th day of February 1997.

Hon'ble Mr N. Sahu, Member (A)

Shri Mukesh
S/o Sh. Dulore Lal
R/o othi No. 1/3
Palaika Nikunj
Telegraph Lane
New Delhi.

...Applicant.

(By advocate: Shri J. C. Madan)

Union of India through

1. Secretary
Ministry of Information
& Broadcasting
Shastri Bhawan
New Delhi.

2. The Director General
Doordarshan
Mandi House
New Delhi.

...Respondents.

(
(By advocate: Shri K.K. Patel)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member (A)

Learned counsel for the applicant seeks permission to withdraw the application in view of the fact that the applicant has been conferred temporary status and continuing in service.

Prayer is allowed to withdraw the application with liberty to move the court again if further grievance arises in this regard. OA is dismissed as withdrawn.

Manaswini Sahu
(N. Sahu)
Member (A)

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